

State	Units Started in 1977
Chandighr	70
Dadra & Nagar Haveli	No addition
Delhi	711
Goa, Daman & Diu	135
Mizoram	5
Pondicherry	145
TOTAL	23,415

Procedure for Preparation of Panel of Procedures for Film Division

7476. SHRI SAUGATA ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what is the procedure of preparation of the panel of Producers for Documentaries under Film Division in respective zones;
- (b) whether efforts have been made to see that new enthusiastic groups are encouraged for the same; and
- (c) whether financial aid can be given to them for such project?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). A Panel Committee constituted by Government of official as well as non-official members reviews every year the Panel of Independent Producers—a Consolidated Panel of all the regions—with a view to eliminating producers whose performance has not been satisfactory or whose response to Films Division's tender enquiries has been poor. The Committee also considers the applications of new independent producers and makes recommendations to Government regarding inclusion of their names in the Panel, depending upon their specimen of production and other relevant details furnished by the applicants. The Panel approved by

Government, on the recommendations of the Panel Committee, ordinarily remains valid for a period of one year.

(c) Financial assistance can be sought by any independent producer whether of feature films or of documentaries from the Film Finance Corporation for his production. If a documentary film is assigned by the Films Division to an independent producer, certain amounts of advances are given at various stages of production in accordance with the prescribed procedure.

Tripartite Agreement between Tamil Nadu, Karnataka and Kerala on sharing of Power

7477. SHRI G. Y. KRISHNAN: Will the Minister of ENERGY be pleased to state:

- (a) whether any tripartite meeting of Tamil Nadu, Karnataka and Kerala to reach an agreement on sharing of supply of power has been suggested by any State;
- (b) whether Central Government has recently suggested a tripartite agreement, and supply of more power to Karnataka to overcome the power shortage in that State; and
- (c) if so, the reaction of other States in this regard?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). It is understood that the Government of Karnataka have suggested a tripartite meeting between Tamil Nadu, Kerala and themselves to explore, the possibilities of additional power supply to Karnataka. While the Central Government have not suggested any specific tripartite agreement, they have, from time to time, been in close touch with power situation in the Southern Region. Kerala which is a surplus State in the Region has been providing assistance to both Karnataka and Tamil Nadu. During